

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : IBA/598/2020  
**NAME OF THE PETITIONER** : State Bank of India  
**NAME OF THE RESPONDENT(S)** : Ajay Kumar Bishnoi  
**UNDER SECTION** : Sec 95 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Applicant. Ld. Counsel Mr. Ankit Sibbal for the Respondent.

Reply has been filed and copy served on the parties.

Rejoinder, if any, be filed within a week.

List the matter for hearing on **09.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk